

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 95 & 96 of 2014 IN
DFR No. 2935 of 2013

Dated : 18th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

SKS Ispat & Power Ltd.

... Appellant(s)

Versus

Chhattisgarh State Power Trading Co. Ltd. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Rajesh Ranjan
Mr. Alok Shankar

ORDER

IA Nos. 95 & 96 of 2014
(Appls. for condonation of delay)

Issue notice to the Respondents returnable on 28.02.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **28.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr